

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-07-2024 AT 10:30 AM**

**Company Petition IB/197/2021
AND
IA (IBC) 1379/2023 in Company Petition IB/197/2021
u/s. 10 of IBC, 2016**

IN THE MATTER OF:

Greesh Laboratories Pvt Ltd

...Petitioner

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1379/2023

Learned Counsel Mr B Vara Prasad Rao, Resolution Professional present physically.

Mr KMK Prasad Rao, Resolution Professional present physically.

Learned Counsel Mr G Bhupesh, for Respondent Nos 4 to 6 present physically.

Learned Counsel Ms Aishwarya, for Respondent No.3 present physically.

Learned Counsel Mr VVSN Raju, for Respondent No.3 present through Video Conference.

Despite direction of this Tribunal brief synopsis not filed by the applicant.

It is represented that all the respondents filed their brief synopsis. Hence, chance to file brief synopsis by the applicant closed.

For hearing, matter adjourned to 31.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)